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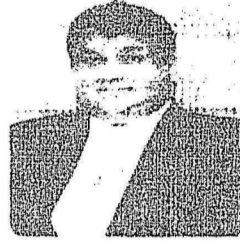
(Statutory Body Constituted under the Advocates Act, 1961)  
36, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Sl. No. 58/2024

Dated 03.04.2024

**Rajesh Mishra, Advocate**


The Bar Council of Delhi has been  
informed and as Hony. Secretary of Bar  
Council of Delhi w.e.f. 03.04.2024.

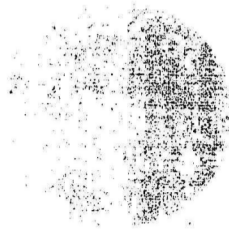


It is hereby informed that Mr. Rajesh Mishra, Advocate, a  
well-known lawyer, a well-known figure in the legal fraternity and  
a Member of Bar Council of Delhi, has been appointed as Hony.  
Secretary of Bar Council of Delhi, w.e.f. 03.04.2024.

Mr. Rajesh Mishra was elected as a Member of Bar Council of  
Delhi at that time, in the year 2009 and had held the post of Hony.  
Secretary of Bar Council of Delhi during the said tenure. It is his  
appointment as Hony. Secretary of Bar Council of Delhi.

Wishes him all the very best for his future endeavors as Hony.  
Secretary of Bar Council of Delhi.

  
Col. Arun Sharma (Retd.)  
Secretary



Email

Pancham Singh Rawat

*Geel Br.*

Notification

From : barcouncilofdelhi@rediffmail.com  
Sender : barcouncilofdelhi@rediffmail.com  
Subject : Notification

Wed, Apr 10, 2024 10:44 AM  
2 attachments

To : S.C. Yadav <labjlc2.delhi@nic.in>, Kanwal Jeet Arora  
<rg.dhc@nic.in>, livebsingh@gmail.com, Pancham Singh  
Rawat <ribranchct.ddc@gov.in>



NOTIFICATION

It is hereby notified that Mr. Surya Prakash Khatri, Advocate has been declared elected unopposed as Chairman, Bar Council of Delhi in its meeting held on 08<sup>th</sup> April, 2024 and Mr. Rajesh Mishra, Advocate has been appointed as Hony. Secretary, Bar Council of Delhi w.e.f. 03.04.2024. Their residence/ office address are given below :-

Mr. Surya Prakash Khatri  
Hon'ble Chairman  
Chamber No. 212 & 213, Western Wing,  
Tis Hazari Courts, Delhi-110054  
Resi:- 86, Banarasi Dass Estate, Lucknow Road,  
Delhi-110054  
Office :- B-17 (Basement) Dhawandeep Building, 6,  
Jantar Mantar Road, New Delhi-110001  
9810019166,  
Email: [surya.suryea@gmail.com](mailto:surya.suryea@gmail.com)



Mr. Rajesh Mishra  
Hony. Secretary  
Chamber No. 267, Civil Wing,  
Tis Hazari Courts, Delhi-110054  
Office :- A-445, First Floor, Defence Colony,  
New Delhi-110024  
Resi :- C-203, Anand Lok Society, Mayur Vihar,  
Phase-1, Delhi-110091  
9810002221, 9811648449  
Email: [rajesh.mishra@gmail.com](mailto:rajesh.mishra@gmail.com)



This is for your kind information and necessary records, please.

Col. Arun Sharma (Retd.)

Secretary

Thanks & Regards  
Bar Council of Delhi



10/04/2024, 10:52 am

115 (00)  
447

08  
12/4/24

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI 19 APR 2024

No. 24709-24839 Genl./Misc./Circulation/2024

Dated, Delhi the \_\_\_\_\_

Sub:- Regarding appointment of Chairman and Hony. Secretary of Bar Council of Delhi.

Forwarded a copy of Notification diary No. 1530/B dated 03/04/2024 and 885 dated 12/04/2024 received from from Hony. Secretary, Bar Council of Delhi, for information to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District). *West*
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

*Barkha Gupta*  
**(BARKHA GUPTA)**

Officer In-Charge, General Branch, (C),  
District Judge, (Commercial Court),  
Tis Hazari Courts Delhi

*Vinod*  
19/4/2024

Incl. As above

~~12/04/2024  
Official  
12/04/2024  
Official~~



234  
2

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No 13249-13323  
/Cirl./Genl./West/THC/2024

Dated, Delhi the 24/4/24


CIRCULAR

Sub:- Regarding appointment of Chairman and Hony. Secretary of Bar Council of Delhi.

Ref:- 24709-24839/Genl./Misc./Circulation/2024 Dated 09.04.2024.

Forwarded copy of the Endorsement Letter No. 24709-24839/Genl./Misc./Circulation/2024 Dated 19.04.2024 received, on the subject cited above, from Ms. Barkha Gupta, Officer Incharge, General Branch (C)/ District Judge (Commercial Court), Tis Hazari Courts, Delhi along with a copy of Notification Bearing Diary No. 1530/B Dated 03.04.2024 and 885 Dated 12.04.2024 received from Hony. Secretary, Bar Council of Delhi for information to:-

1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Official to upload the same on Centralized Website through LAYERS as well as on the Website of West District.
3. Reader to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request for uploading the same on LAYERS.

  
(Ajay Gupta)

District Judge (Commercial Court) -05/  
Officer Incharge General Branch,  
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

